

15
O.A.No.272 of 2009
G.C.Tripathy Applicant
-Versus-
Union of India & Ors. Respondents

1. Order dated: the 7th July, 2010.

C O R A M
THE HON'BLE MR. C.R.MOHAPATRA, MEMBER (A)

In spite of opportunity no rejoinder has been filed till date. None is present for the Applicant. Hence pleadings are taken to be completed. List this matter before next DB for final disposal.

Chhatu
Member (Adm.)

Order dated 9.3.2011

As per order dated 9.3.2011
in O.A.No. 367/2008, this O.A. is
allowed. No costs.

Chhatu
(Member)

Chhatu

On. Dr. 09.03.11

Copies of common
final order
given to counsels
for both sides.

15/3/11
15/3/11

15/3/11
15/3/11